

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

M

O.A. No. 2132 of 1996

New Delhi, dated the 5th June, 1997

HON'BLE MR. S.R. ADIGE, MEMBER (A)

1. Shri Nathi Singh,
Store Asst.,
S/o Shri Nanoo Ram,
R/o Qr. No.878/Sector 5,
R.K. Puram,
New Delhi.
2. Shri Phool Singh,
S/o Shri Maru Ram,
R/o VI/90, Village-Jharera,
Delhi Cantt.,
New Delhi-110010.
3. Shri Rohtas Singh,
S/o Shri Mangtu Ram,
R/o Vill. & P.O. Jharsa,
Distt. Gurgaon,
Haryana.
4. Shri Ram Das,
R/o Ambedkar Nagar,
D.C. Road,
Dehradun, U.P.
5. Shri JeewanChandra Tiwari,
R/o 6/1/10, NewCantt.Road,
Dehradun, U.P.
6. Shri V.K.Atrishi,
R/o 326-A, Khurbura Mohalla,
Dehradun, U.P.
7. Shri M.S. Dhania,
R/o 14/12,Bin dalwala,
Nashevilla Road,
Dehradun, U.P.
8. Shri Kuldeep Lal,
R/o 124, Street No.4,
Rajinder Nagar,
Dehradun, U.P.
9. Shri S.P.Chadha,
R/o 17, A-II, Rest Camp (East),
Dehradun, U.P.
10. Shri B.F.Charles,
R/o 13-A,Sevak Ashram Road,
Dehradun, U.P.APPLICANTS

None appeared

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VERSUS

1. U.O.I. through
Secretary,
Ministry of Sc. & Tech.
Technology Bhawan,
New Mehrauli Road,
New Delhi.
2. Surveyor General of India,
Survey of India,
Hathibarkala,
Dehradun, U.P. ... RESPONDENTS

None appeared

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

I notice that none has appeared for the applicants for the last five consecutive dates. Even to-day ~~also~~ none has appeared on behalf of the applicants even on the second call. It is presumed that the applicants are not interested in pursuing the case. Accordingly this O.A. is dismissed for default and non-prosecution.

Adige
(S.R. ADIGE)

Member (A)

/GK/